

Nomination of cases by Hon'ble The Chief Justice on 13/08/2014

Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	F.A.F.O- 1917/2014	Hon. S. K. Singh, J.	Computer Fresh Section on 13/08/2014
2	W.P.- 9291/2001	Hon. S. K. Singh, J.	Writ C-2 Section on 14/08/2014
3	W.P.- 17280/2010	Hon. Krishna Murari, J.	Writ C-2 Section on 14/08/2014
4	W.P.- 37019/2013	Hon. Vikram Nath, J.	Writ C-2 Section on 14/08/2014
5	W.P.- 8627/2007 with W.P. - 16626/2007 with W.P. - 37243/2002	Hon. S. K. Singh. J.	Writ A-2 Section on 14/08/2014
6	W.P. - 57913/2013	Hon. A. P. Sahi, J.	Writ A-2 Section on 14/08/2014
7	First Appeal - 175/2014	Hon. S. K. Singh, J.	First Appeal Section on 14/08/2014
8	Special Appeal - 333/2005	Hon. Vineet Saran, J.	Special Appeal Section on 14/08/2014
9	Crl Appeal - 2333/2005	Hon. Rakesh Tiwari, J.	Crl. A (H)(DB) Section on 14/08/2014
10	Crl Appeal - 7958/2007 with Crl Appeal - 7957/2007	Hon. Vikram Nath, J.	Crl Appeal Section on 14/08/2014
In DB as a member			
11	Writ Tax - 1153/2007 with Writ Tax - 314/2007	Hon. S. P. Kesarwani, J.	Writ Tax Section on 14/08/2014
12	Special Appeal - 14/2003	Hon. V. K. Birla, J.	Special Appeal

			Section on 14/08/2014
13	Special Appeal - 15/2003	Hon. V. K. Birla, J.	Special Appeal Section on 14/08/2014
Hon....., J.			
14	Bail- 25471/2014	Hon. Surendra Singh, J.	Court No. 48 on 13/08/2014
15	CAPL- 4449/2014	Hon. Suneet Kumar, J.	Court No. 58 on 13/08/2014
16	Bail- 21949/2014 with Bail- 21890/2014	Hon. Ramesh Sinha, J. (Both matters)	Bail Section on 14/08/2014
17	Crl Appeal - 5319/2013 with Crl Appeal - 5629/2013 with Crl Appeal - 5348/2013 with Crl Appeal - 5818/2013	Hon. V. V. Singh, J.	Crl Appeal Section on 14/08/2014
18	Bail- 23993/2014 (Nominated on 11/08/2014)	Hon. A. P. Sahi, J.	Listing Section on 11/08/2014
19	Crl. W. P.- 13637/2014	Hon. N. A. Moonis, J.	Computer Fresh Section on 13/08/2014
Appropriate Court Dealing with such matters			
20	Crl Appeal - 2034/2009 with Crl Appeal Defective - 143/2011	Appropriate Court Dealing with such matters	Crl Appeal Section on 14/08/2014
Special Order			
21	W.P- 31673/2014 with Nomination Appl. - 265263/2014	Place before the appropriate Court according to roster	Writ C-1 Section on 13/08/2014
22	CAPL - 2223/2013	Lay/list before appropriate Court dealing with Second Appeals	Contempt Section on 14/08/2014
23	CAPL - 4378/2014	Lay/list before appropriate Court dealing with Second Appeals	Contempt Section on 14/08/2014

24	CAPL - 4395/2014	Lay/list before appropriate Court dealing with Second Appeals	Contempt Section on 14/08/2014
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BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
14/08/2014